

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III (SPECIAL BENCH)

Item No.314

IA-2151/2022 IA-2658/2022

In

IB-892(ND)/2020

IN THE MATTER OF:

KNL Driveline Parts Pvt. Ltd.

Vs.

SPM Automotive Components Pvt. Ltd.

.... **APPLICANT/PETITIONER**

....**RESPONDENT**

SECTION

U/s 9 IBC code 2016

Order delivered on 23.09.2022

CORAM:

SHRI L.N.GUPTA

MEMBER (TECHNICAL)

SHRI BACHU VENKAT BALARAM DAS

MEMBER (JUDICIAL)

PRESENT:

For the Applicant

: Mr. Vishal Ganda, Adv., Ms. Tanya Hasija, Adv.

For the Respondent

: Anand Shankar Jha, Arpit Gupta, Girish Bhardwaj & Meenakshi S. Devgan (Adv.) in IA No. 2627/ 2021 for Respondent No.3

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 09.11.2022.


(Court Officer)
Court-III